

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1127/2020

This the 16^h day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Mudasir Zahroor BhatApplicant

(By Advocate:-Mr. R.A.Bhat)

Versus

State of Jammu and Kashmir & Others.Respondents

(By Advocate:-Mr.Amit Gupta learned AAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr.Anand Mathur, Member-A)

Learned counsel for the applicant seeks permission to withdraw the present TA with liberty to file a fresh one.

2. Accordingly, the TA is dismissed as withdrawn with liberty as aforesaid.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/